

J&K STATE JUDICIAL ACADEMY, AT SRINAGAR
(Office of the Director)

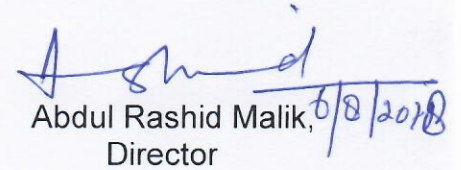
Notice

No: 3

Date: 6-8-2018

It is notified for the information of all concerned that the One Day Workshop for the Presidents and Members of the District Consumer forums in Jammu & Kashmir under Consumer Protection Act, 1987 in collaboration with the Centre for Consumer Studies, IIPA New Delhi scheduled to be held on 11th of August, 2018 (Saturday) at Mominabad Srinagar is hereby postponed. The fresh date of the Programme will be notified separately in advance.

By Order:


Abdul Rashid Malik, 6/8/2018
Director

No: 368-378/5JA

Date: 6-8-2018

Copy for information to:

1. Registrar General, High Court of J&K.
2. Commissioner / Secretary to Government, Department of Consumer Affairs, J&K at Civil Secretariat, Srinagar.
3. Prof. Suresh Misra, Chair Professor & Coordinator Center for Consumer Studies.
4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K at Srinagar.
5. Secretary to Hon'ble Mr Justice Janak Raj Kotwal, Judge High Court of J&K at Jammu, (Member J&K State Judicial Academy) for information of His Lordship.
6. Secretary to Hon'ble Mr Justice M.K. Hanjura, Judge High Court of J&K at Srinagar, (Member J&K State Judicial Academy) for information of His Lordship.
7. Director Hospitality & Protocol, J&K at Srinagar.
8. Director, State Motor Garrages, J&K at Srinagar.
9. Director, Information, J&K at Srinagar.
10. Incharge Nic High Court Wing, Srinagar for uploading the notice on the High Court Website.
11. All Presidents and Members of the District Consumer Forums.